rate in each State, during the Seventh

- (b) if so, the details thereof, Statewise; and
- (c) the specific steps taken to check infant mortality rate?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI- LY WELFARE (SHRI RAFIQUE ALAM): (a) and (b) Infant Mortality Rate is obtained from Registrar General of India on the basis of Samples Registration survey and the latest estimates at the National and the State level relate to the year 1987. The estimates of infant mortality rate at the National and State level during the first 3 years of 7th Five Year Plan have been given below:—

States			5/ 7	1985	1986	1987
And Star Dendark	511	<del></del>	<del>ana ar</del> -		<del></del>	
Andhra Pradesh	<b>~</b> €(	1.6	î`•`	83	82	79
Assam	•	•	•	111	109	102
Bihar (4) A Jamo's A FRATISTIC.	<b>t</b> a	១៨វិ	· 2 • ,-	106	101	101
Gujarat	•	٠.		98	107	97
Haryana Additional Commence of the Commence of	. , ,		* فر	85	85	87
Himachal Pradesh	•	•	•	84	88	82
Jammu & Kashmir			•	85	81	71
Karnataka	•	in auto	oo' ⊶al÷£a	69	-, 73	75
Kerala	•		1111°1.	31		28
Madhya Pradesh	•		•′ -	122	118	120
Maharashtra			, ,	68	63	. 66
Orissa	•	- 1	ok	- 132	123	126
Punjab		٠.	•	71	. 68	62
Rajasthan	•			108	107	102
Tamil Nadu	•			81_	80	76
Uttar Pradesh	•			142	132	127
West Bengal		•		74	71	71
INDIA				97	96	95

(c) The steps taken by the Government to reduce infant mortality include a massive programme for training of traditional birth attendants, improvement of health infrastructure, training of health manpower, intensification of MCH Programme and health education, universal immunisation of children, propagation of oral rehydrationtherapy to combat diarrhoeal diseases, promotion of breast feeding and proper weaning practices, scheme for prophylaxis against nutritional anae-

mia and supplementary nutrition under the ICDS.

Setting up of Electronic Telephone Exchange at Vasco-De-Gama

2621, SHRI JOHN F. FERNANDES: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the need to an electronic Telephone Exchange at Vasco-de-Gama in Goa;

- (b) if so, what is the number of representations received by Government and other agencies; and
  - (c) what action has been taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

- (b) Abaut 6 representations have been received by the Government.
- (c) The request for electronic exchange at Vasco-de-gama could not be agreed by the Government because the project for installation of ICP type of exchange is in advanced stage of execution at present.

## टेलोकोन निर्देशिकाओं की उपलब्धता

2622. श्री विश्वासराव रामराव पाटिल: क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि संसद सदस्यों को नई टेलोफान निर्देशिकाएं उपलब्ध करा दी गई हैं ; ग्रीर

(ख)यदि हां, तो श्राम टेलीफोन उपभोक्ताश्रों को ये निर्देशि ए उपलब्ध करा दिशे जाने की संभवना हैं ?

संचार मंत्रालय के राज्य मंत्री (श्री गिरिधर गोमांगो) : (क) जी हो, ।

(ख) दिल्ली के दूसरे उपभोक्ताओं को नई टेलोफोन अयरेक्ट्रो ा वितरण पहले ही प्रारंभ किया जा चुका है।

Hardships of Common Man in dealing with Government Officials

2629. SHRI PAWAN KUMAR BAN-SAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have identified the hardships the commonman suffers at the hands of petty Government officials in his day to day dealings with them; and (b) if so, what are the details thereof and of the programme initiated, if any, for proper orientation of Government servants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME (SHRI P. CHIDAMBARAM): (a) and (b) Government is aware of the hardship the common man suffers every now and then in his dealing with petty Government officials and is constantly striving to obviate it. Point 20 of the Twenty Point Programme-1986 aims at a more responsive administration. Towards this end, a large number of steps have been taken. Ministries and Departments of the Central Government, as well as agencies working within their jurisdiction, have taken steps for simplification of rules and procedures with a view to cutting-down avoidable delays and eliminating the scope of harassment for the common man, in making decisions and their implementation. These are also intended to demystify the processes of administration, particularly at the levels which interact directly with the citizen. They have also strengthened their machinery for redressal of public grievances. There is a Grievance Officer for every Ministry and Department. All these offices have a day in the week designated as a meetingless day when senior officers receive and attend to public grievances. Ministries and Departments have also been instructed to ensure that every officer deals with every issue in a fair, objective and just manner.

## Work carried out by National Remote Sensing Agency

2624. SHRI PAWAN KUMAR BAN-SAL: Will the PRIME MINISTER bepleased to state:

- (a) what is the basic nature of work carried out by National Remote Sensing Agency in Northern India, particularly in Punjab, Haryana and Chandigarh; and
- (b) what is the information available on the status of forst cover in this region?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE